

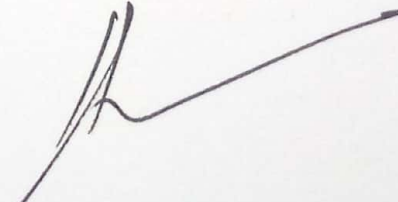
For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.04.2018 to 30.04.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.63,147/- plus interest	17.04.2018	91 days
2	Rs.11,33,170/- plus interest	18.4.18	One year
3	Rs.4,00,00,000/- (Rupees Four Crore) plus interest	19.04.2018	Six months
4	Rs.3,76,53,017/- plus interest	19.04.2018	One year
5	Rs.34,117/- plus interest	27.04.2018	One year
6	Rs.1,59,20,344/- (Rupees One Crore Fifty Nine Lakh Twenty Thousand Three Hundred Forty Four ) plus interest	29.04.2018	Six months
7	Rs.34,17,750/- plus interest	30.04.2018	One Year
8	One FDR is for Rs.4,69,40,922/- plus interest 20 FDRs. EACH for Rs.5,98.,301/- plus interest.	All maturing on 30.04.2018	All for six month.

Dated: 02.04.2018

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India